CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH: CUTTACK

Original Application No.260/00732 of 2014 Cuttack, this the 16th day of October, 2014

CORAM HON'BLE MR. A.K. PATNAIK, MEMBER (J) HON'BLE MR. R. C. MISRA, MEMBER (A)

Yudhistir Naik, aged about 52 years, S/o. Fakir Naik, Permanent residence of Vill/Po-Olhan, Via-Nirakarpur, P.S-Gadishagada, Dist-Puri, At present GDSMD Olhan BO under the SSPOs Puri Division.

(Advocates: Mr. T. Rath)

...Applicant

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Union of India Represented through

- 1. Secretary-cum-Director General (Posts), Dak Bhawan, Sansad Marg, New Delhi-110001.
- Chief Post Master General,
 Odisha Circle, At/Po-Bhubaneswar GPO-751001
 Dist-Khurda.
- 3. Sr. Supdt. of Post Offices, Puri Division, At/Po/Dist-Puri-752001.
- 4. Sub Divisional Inspector (Posts), Balugaon Sub Division, At/Po-Balugaon, Dist-Puri-752030.

...Respondents

(Advocate: Mr. S. Barik)

ORDER (ORAL)

A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. T. Rath, Learned Counsel for the Applicant, and Mr.

S.Barik, Ld. Addl. CGSC appearing for the Respondents, on whom a copy

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of this O.A. has already been served, and perused the materials placed on record.

- Applicant, who was appointed as GDS MD Olhan B.O. regularly w.e.f. 17.05.1986, was handed over the additional charge of GDS BPM, Olhan BO w.e.f. 11.07.2003 vide letter dated 18.02.2003. As it reveals from the record that as per the instruction of the SDIP he purchased landed property and submitted application for the post of GDS BPM Olhan BO with the required documents during the year 2003. Having received no reply, he made representation on 20.10.2007 followed by series of reminders. Mr. T. Rath, Ld. Counsel for the applicant, submitted that although the applicant's representation dated 10.06.2014 was pending for consideration, one Sri Diptiranjan Paikray, GDS MD, Singipur SO has been transferred to the post of GDS BPM Olhan BO vide Memo dated 30.06.2014. Mr. Rath further submitted that the applicant again made representation on 31.07.2014 followed by reminder dtd. 16.08.2014 (Annexure-A/6 series) to Chief Post Master General, Odisha Circle, i.e. Respondent No.2, for consideration of his grievance for appointment to the post of GDS BPM Olhan BO but till date no response has been received by the applicant.
- 3. Mr. S. Barik, Ld. ACGSC, submits that he has no immediate instruction so far as the pendency of the representations is concerned.
- 4. Since the positive case of the applicant is that his representation is still pending with Respondent No. 2, at this stage, without entering into the merit of this case, we dispose of this O.A. by directing Respondent No.2 to consider the representation under Annexure-A/6 series, if the same is still

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pending with him, and communicate the decision thereof in a well reasoned order to the applicant within a period of 30 days from the date of receipt of a copy of this order.

On the prayer made by Ld. Counsel for the applicant, copy of this order, along with paper book, be sent to Respondent No.2 by Speed Post at the cost of the applicant for which Mr. Rath undertakes to file the postal requisites by 20.10.2014.

(R.C.MISRA)
MEMBER(Admn.)

(A.K.PATNAIK MEMBER(Judl.)